NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP260/16	TP 110/17	Hearing	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

NAME (IN CAPITAL) SL.

NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

R GIUNA SECARAN ADVOCATE.

8123987330

for Rospan out

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed two sets of copies. She is further directed to comply the provisions of I&B Code applicable to the facts of this case. Counsel for petitioner is directed to serve copy of the petition on the counsel for respondents who has to file objections, if any.

List it on 08.08.2017.

MEMBER (J)